

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1033**

**TO BE ANSWERED ON THE 4TH DECEMBER, 2024/ AGRAHAYANA 13, 1946
(SAKA)**

"BHARAT KE VEER" PORTAL

1033 # SMT. SANGEETA YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the year in which "Bharat Ke Veer" portal and "Bharat Ke Veer" Trust was established;

(b) the benefits being given to the dependents of martyred Central Armed Police Forces (CAPFs) personnel under the scheme "Bharat Ke Veer";

(c) whether the parents of martyred CAPFs personnel are also provided benefits under "Bharat Ke Veer"; and

(d) the number of dependents of martyred CAPFs personnel who have been provided financial assistance through "Bharat Ke Veer", the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): Bharat ke Veer portal was launched in 2017, and Bharat ke Veer Trust was established in 2018.

(b) to (c): Through the Bharat Ke Veer Portal, financial assistance of Rs. 25 lakh in addition to other financial entitlements is being provided to Next of Kin (NoKs) of martyrs. The Bharat Ke Veer Trust ensures that NoK

of martyrs get minimum of Rs. 01 Crore from all entitlements. Parents of married martyrs are also provided financial assistance of Rs. 10 Lakh from “Bharat Ke Veer” Trust.

(d): 501 dependents of martyrs have been provided financial assistance from Bharat Ke Veer so far.
